



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

**SESSION REVIEW**

**First Session of Seventh Assembly (24.02.2020 to 26.02.2020)**

**SUMMONS**

Summons for the First Session of the Seventh Legislative Assembly of National Capital Territory of Delhi were issued to the Hon'ble Members on 20.02.2020.

**DURATION OF THE SESSION**

The First Session of the Seventh Legislative Assembly commenced on 24 February, 2020 with observance of two minutes silence to mark the solemnity of the occasion and was adjourned *sine-die* by the Hon'ble Speaker on 26.02.2020 after holding three (03) sittings. The sittings were held on 24.02.2020, 25.02.2020, & 26.02.2020.

The Business conducted by the House during the First Session is summarized below.

**OATH OR AFFIRMATION**

Shri Shoaib Iqbal, the senior most Member of the House was appointed as the Speaker *pro tem* by the Hon'ble Lieutenant Governor. Shri Shoaib Iqbal took oath before the Hon'ble Lieutenant Governor on 24.02.2020.

The sitting of the House commenced at 2.00 PM on 24.02.2020 and was presided over by Shri Shoaib Iqbal, the Hon'ble Speaker *pro tem*. The Secretary, Legislative Assembly laid the copy of the notification regarding election of the Members on the Table. Thereafter the Hon'ble Members took Oath, signed the Roll of Members and assumed their seats.

Shri Rajesh Rishi, Member who was absent on 24.02.2020 took Oath before the Hon'ble Speaker, in his Chamber, on 25 February, 2020.

The Members subscribed to Oath in the following languages:

1. Hindi – 62 Members
2. Urdu – 04 Members
3. Maithali – 02 Members
4. Punjabi – 01 Member
5. English – 01 Member

### **ELECTION OF THE SPEAKER**

Shri Ram Niwas Goel, Member was unanimously chosen as the Speaker of the Seventh Legislative Assembly of the National Capital Territory of Delhi House on 24 February, 2020 on a motion moved by Shri Manish Sisodia, Hon'ble Deputy Chief Minister.

Shri Arvind Kejriwal, Hon'ble Chief Minister, Shri Manish Sisodia, Hon'ble Deputy Chief Minister and other Members of the House congratulated Shri Ram Niwas Goel, Member on his election as Speaker of the Seventh Legislative Assembly of National Capital Territory of Delhi.

Hon'ble Speaker thanked all the Members of the House for electing him as Speaker and assured to conduct the proceedings of the House judiciously and impartially.

### **HON'BLE LIEUTENANT GOVERNOR'S ADDRESS AND MOTION OF THANKS**

The Hon'ble Lieutenant Governor addressed the House on 25 February, 2020 at 2.00 PM.

After the departure of the Hon'ble Lieutenant Governor, the House was convened and the Secretary, Legislative Assembly laid the copy of the Address of the Lieutenant Governor on the Table of the House.

Thereafter, Hon'ble Minister Shri Gopal Rai moved the following Motion on 26 February, 2020 :

“That this House expresses its gratitude to Hon'ble Lieutenant Governor for his address delivered to the Assembly on 25 February 2020”.

Sixteen Members, thirteen from the ruling party and three from opposition party, participated in the debate. The Hon'ble Chief Minister replied to the debate. The Motion of Thanks was unanimously adopted by voice vote on 26 February, 2020.

## **OBITUARY REFERENCES**

The House paid homage to the following:

1. Shri Mewa Ram Arya, Former Member of Delhi Legislative Assembly.
2. Innocent victims of violence in North-East Delhi during last few days.

## **ELECTION OF THE DEPUTY SPEAKER**

Ms. Rakhi Birla, Member was unanimously chosen as the Deputy Speaker of the Seventh Legislative Assembly of the National Capital Territory of Delhi House on 26 February, 2020 on a motion moved by Shri Manish Sisodia, Hon'ble Deputy Chief Minister.

Shri Manish Sisodia, Hon'ble Deputy Chief Minister and other Members of the House congratulated Ms. Rakhi Birla on her election as Deputy Speaker of Seventh Legislative Assembly of National Capital Territory of Delhi.

Hon'ble Deputy Speaker thanked all the Members of the House for electing her as Deputy Speaker and assured to discharge her duty and the aspirations of the Members of the House as per Rules.

## **PAPERS LAID**

Shri Manish Sisodia, Hon'ble Deputy Chief Minister laid copy of the CAG Audit Report on the Annual Accounts of the Indraprastha Institute of Information Technology, Delhi for the financial year 2017-18 along with Action Taken Report (Hindi & English Version).

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